

को हुए चाटे की जांच करने के लिये कोई समिति नियुक्त की गई है; और

(ख) यदि हां, तो उसका व्यौरा क्या है और उन पर क्या कार्यवाही की गयी है ?

वित्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र कन्त) : (क) और (ख). सरकारी प्रतिष्ठानों को सामूहिक रूप से हुई हानि की जांच करने के लिए कोई समिति नियुक्त नहीं की गयी है। लेकिन सरकारी प्रतिष्ठानों की लाभ उठाने की क्षमता को बढ़ाने के लिए, इन प्रतिष्ठानों के कार्यचालन पर लगातार नजर रखी जाती है।

Shortage of Petroleum

*977. SHRI ABDUL GHANI DAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Unstarred Question No. 710 on the 16th November, 1967 and state:

(a) whether it is a fact that civilian depots have shown shortages of petroleum, kerosene oil, high speed diesel, light diesel oil, furnace oil, mobil oil and M.T.O. during the last five years;

(b) whether it is also a fact that these depots sold these oils in the black market; and

(c) if so, the action taken against these depots?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA):
(a) Yes, Sir.

(b) and (c). The information is being obtained and will be placed on the Table of the House.

U.S.A. Aid

*978. SHRI SHIVA CHANDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that U.S.A. has recently put certain specific con-

ditions for more American aid;

(b) if so, the details thereof;

(c) the reaction of Government thereto.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) Presumably the Honourable Member desires to know whether additional U.S. aid over specific pre-determined levels is contingent upon additional new criteria being met. If so, the answer is no.

(b) and (c). Do not arise.

Immoral Traffic in women in Greater Calcutta

*979. SHRI SAMAR GUHA: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that immoral traffic in women has increased in the area of Greater Calcutta;

(b) whether Government have made any investigation about such reports;

(c) if so, the main features thereof; and

(d) the steps which Government have taken or propose to take to check the immoral traffic in women?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): (a) to (d): The State Government of West Bengal have been asked to furnish facts in this case. Their report is awaited.

Assessment of Income-tax in respect of former Congress President, Shri Kamraj

*980. SHRI KANWAR LAL GUPTA:

SHRI SHRI GOPAL SABOO:

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 2588 on the 4th March, 1968 regarding the assessment of Income-tax in respect of the former Congress President, Shri Kamraj and state: